

**Central Administrative Tribunal
Principal Bench**

OA No.2366/2017

New Delhi, this the 27th day of September, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Vijai Lakshmi Sharma, Aged 66 years
D/o Late Shri B.R. Sharma, R/o C-8/8799, Vasant Kunj
New Delhi-110070
Group 'A', Member, CBEC(Retd.) ..Applicant

(By Advocate: Shri Harpreet Singh and Shri Rupesh Kumar)

Versus

Union of India through the Secretary
Department of Revenue, Ministry of Finance
Govt. of India, North Block
New Delhi-110001. ..Respondent

(By Advocates Shri M.S. Reen and Shri P.K. Singh for Shri
Rajeev Kumar)

ORDER (ORAL)

Justice Permod Kohli:

Shri Harpreet Singh, learned counsel for the applicant submits that in view of the subsequent developments, the present OA has become infructuous and seeks permission to withdraw the Application. Accordingly, the OA is dismissed as withdrawn.

**(K.N. Shrivastava)
Member(A)**

**(Justice Permod Kohli)
Chairman**

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